

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-119/2001/3367/A

From :- Shri Gautam Baruah,
Registrar (Vigilance),
Gauhati High Court,
Guwahati

To, Smti Sharmila Bhuyan,
District and Sessions Judge,
Nalbari.

Dated Guwahati the 23rd September, 2020

Sub: **Casual leave with station leave permission.**

Ref:- Your letter No. DJNB/4417 Date 19.09.2020.

Madam,

With reference to the above, I am directed to inform you that your prayer for casual leave for two days on 01.10.2020 and 03.10.2020 along with station leave permission, with your official vehicle, at your own cost, from the evening of 30.09.2020 till the morning of 05.10.2020, has been granted. The Addl. District & Sessions Judge, Nalbari and in her absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

REGISTRAR (VIGILANCE)

Memo NO.HC.VII-119/2001/3368/A, dated 23.9.2020

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

REGISTRAR (VIGILANCE)

sd/-